

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 258/TT/2013

Date: 18.11.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for Tiruvalam (POWERGRID) - Chitoor (APTRANSCO) 400 kV D/C (Quad) line along with associated bays and equipments under Supplementary Transmission System associated with Vallur TPS in SR

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 2.12.2013:-

- a) Efforts made by the petitioner for land acquisition for the substation;
- b) Documentary proof of delay due to land acquisition and non-completion of bay extensions impacting scheduled completion of the assets covered in the petition, Maps of land and PERT chart to substantiate the claim, that the activities which caused delay were critical for completion of work;
- c) How much portion of land was handed over to the executing agency at each stage and whether agency started work in that portion of land?
- d) Data for capital cost benchmarking.

Yours faithfully,

Sd/
(P. K. Sinha)
Asst. Chief (Legal)